

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1486

ANSWERED ON:22.03.2012

UNDER UTILIZATION OF FUNDS UNDER MGNREGS

Chanabasappa Shri Udasi Shivkumar;Guddu Shri Premchandra;Khairi Shri Chandrakant Bhaurao;McLeod Smt. Ingrid;Shankar Alias Kushal Tiwari Shri Bhisma;Shekhar Shri Neeraj;Singh Shri Yashvir;Vishwanath Shri Adagur H

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the wages paid to workers under Mahatma Gandhi National Rural Employment Scheme during each of the last three years and current year, State-wise;
- (b) whether Government proposes to curtail the allocation for 2012-13 in respect of States which have under-utilised the amount;
- (c) if so, the details thereof;
- (d) the details of the States which have submitted Utilization Certificates to the Union Government in respect of the allocation utilized under the Scheme during the said period, State-wise; and
- (e) the measures taken/being taken by the Union Government to seek the Utilization Certificate from the State which have not submitted such certificates so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): The details of expenditure on wages to workers under Mahatma Gandhi National Rural Employment Act (MGNREGA) during each of the last three years and current year as reported by States/UTs are given in Annexure.
- (b)&(c): Provisions of MGNREGA are effected as demand driven schemes, to be prepared and implemented by the State Governments. There is no allocation of funds to States. Funds are released to States as per their requirements which is assessed on the basis of advance projection of labour demand.
- (d): Utilization Certificates for releases made up to 31.3.2010 were received from all MGNREGA implementing States/UTs except from 3 districts of Maharashtra (Nagpur, Washim, Sindhudurg) and one district of Jammu & Kashmir (Srinagar).
- (e): 1st tranche of Central share under MGNREGA is released to States/UTs taking into account availability and requirement of funds as per agreed to labour budget subject to settlement of accounts of the financial year before last and 2nd tranche is released provided Utilization Certificates of previous year and current year are submitted. In case of non receipt of Utilization Certificates from States/Districts, communications are sent to these States/Districts requesting submission of Utilization Certificates for release of central share of funds under MGNREGA.